

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/01273/2019

DATED THIS THE 16TH DAY OF JANUARY, 2020

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Sri.Akram Pasha, IAS,
S/o Late Nanne Jan,
Aged about 49 years,
Working as Commissioner for Cane Development,
And Director of Sugar,
KHB Building, F-Block,
CBAB Complex, 5th Floor,
Cauvery Bhavan, Bangalore-560 009.

...Applicant

(By Advocate Shri.M.S.Bhagwat)

Vs.

1. Union of India,
Represented by its Secretary,
Department of Personnel and Training,
Ministry of personnel, Public Grievances and Pensions,
North Block, Central Secretariat,
Sardar Patel Bhavan, Parliament Street,
Sansad Marg, New Delhi-110 001.

2. The State of Karnataka,
Represented by its Chief Secretary,
Vidhana Soudha, Bangalore-560 001.

3. The State of Karnataka,
Represented by its Principal Secretary,
Department of Personnel and Administrative Reforms,
Vidhana Soudha, Bangalore-560 001.

4. Karnataka Public Service Commission,
Represented by its Secretary,
Udyog Soudha,
Bangalore-560 001.

5. Ramappa Hatti,
S/o Irappa,
Aged about 59 years,
Posted as Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and previously
Working as Joint Controller of State
Accounts City Corporation Belagavi,
Now relieved and posted as
Assistant Commissioner,
Now reported for duty & waiting for
Posting order and
R/a No. 714, Shivasampad,
Pantanagar, Pant Balekundri,
Belagavi 591 103.

6. Veerabhadra Hanchinal,
S/o Bhimappa,
Aged about 52 years, Posted as
Group-A, Gazetted Probationer
Assistant Commissioner,
Junior Scale
Belonged to 1998 batch and previously
Working as Deputy Commissioner,
Commercial Taxes, Now relieved and
Posted as Assistant Commissioner,
Now reported for duty & waiting for
Posting order and R/a No. 40/1,
Flat No.201, II floor, 30th Cross,
7th Block, Jayanagar,
Bengaluru 560 082.

7. Sushilamma N
D/o Narayanappa M,
Aged about 45 years, posted as
Group-A, Gazetted Probationer,
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and previously
Working as Joint Controller of State Accounts,
KUWSSB, Now relieved and posted as Assistant
Commissioner, Now reported for duty & waiting for
Posting order and
R/a No.1872, 2A Main
7th Cross, Judicial Layout,
Yelahanka
Bengaluru- 560 065.

8. Praveen P. Bagewadi,
S/o Pandit,
Aged about 45 years, posted as
Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and previously
Working as (KAS Junior Scale)
As Deputy Commissioner,
Revenue City Corporation, Belagavi,
Now relieved and posted as Assistant
Commissioner, Now reported for duty
& waiting for posting order and
R/a Dr.Ambedkar Nagar
At P.O: Chikkodi,
District: Belgaum 591 201

9. Seema Naik B
Aged about 45 years, selected as
Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and now
Working as Deputy Commissioner,
Commercial Taxes, Koramangala,
Bengaluru
And R/a No. 3, 37th Main,
BTM II Stage,
Bengaluru- 560 068

10. Smt. B.V. Roopashree,
D/o Late B. Venkatramanna,
W/o B. Jayaram
Aged about 46 years,
Selected as Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and now working
As Financial Controller, Karnataka Rural
Road Development Agency, 3rd floor,
Grameenaabhirudhi Bhavan, Anand Rao Circle,
Bangalore 560 009 and R/at No.661,
8th Cross, 60 feet road, BEML 4th Stage
Rajarajeshwarinagar, Bangalore 560 098.

...Respondents

(By Shri.R.B.Sathyanarayana Singh for State Government, Shri.K.M.Prakash,
Counsel for R-4, Shri.Naryana Bhat, Counsel for R-5 to R-10)

ORDER (ORAL)

HON'BLE DR K B SURESH, MEMBER (J)

Learned counsel for the applicant files a memo for withdrawal of OA.

Allowed. OA is dismissed as withdrawn but with liberty. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh/

Annexures referred to by the applicant in OA No.170/01273/2019

Annexure A1: Copy of the relevant portions of the order dated 11.10.2002

Annexure A2: Copy of the relevant extract of the report of the fact finding Committee

Annexure A3: Copy of the Revised List dated 25.01.2019

Annexure A4: Copy of the relevant extract of the Order dated 21.06.2016

Annexure A5: Copy of the Notification dated 23.02.2018

Annexure A6: Copy of the Interim Order dated 05.07.2019

Annexure A7: Copy of the Revised Select List dated 22.08.2019

Annexure A8: Copy of the Interim Order dated 03.09.2019

Annexure A9: Copy of the Interim Order dated 05.11.2019 in Writ Petition No.50238/2019

Annexure A10: Copy of the unofficial note dated 21.10.2019 along with translated copy

Annexure A11: Copy of the note sheet along with typed and translated copy.